

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 21st NOVEMBER, 2022, 10:30 A.M.

CP (IB) No. 35/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

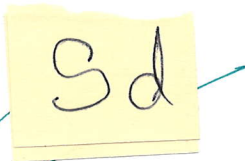
Name of the Company	Chandra Nirman Pvt. Ltd. -Vs- Orient Paper & Industries Ltd.
Under Section	9 IBC

For Petitioner (s) Mr. Sanyam Jain, Adv.

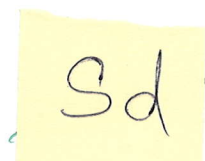
For Respondent (s) :

ORDER

Ld. Counsel Mr. S. Jain appears on behalf of the petitioner/Operational Creditor, Chandra Nirman Pvt. Ltd. Despite service of notice, there is no appearance for the respondent. On the previous occasion, ^{on} 26.09.2022 Ld. Counsel Mr. D. K. Pani appears ^{ed} on behalf of the respondent. Today, there is no appearance for the respondent. Respondent set *ex parte*. List the matter for hearing and disposal on 19.12.2022.



Satya Ranjan Prasad
Member (Technical)



P. Mohan Raj
Member (Judicial)